

**GOVERNMENT OF INDIA
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES (Divyangjan)
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT**

LOK SABHA

**UNSTARRED QUESTION NO. 515
TO BE ANSWERED ON 06.02.2018**

Reservation for Differently Abled in Central PSUs

515. SHRIMATI P.K. SREEMATHI TEACHER:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the differently abled people are eligible for reservations for recruitment in Central PSUs like Railways and Nationalized banks etc.; and
- (b) if so, the details of eligible percentage of reservation and orders, if any, in this regard?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI KRISHANPAL GURJAR)

(a) & (b) As per Section 34(1) of the Rights of Persons with Disabilities Act, 2016, four percent reservation in vacancies for persons with benchmark disabilities (persons with disabilities having 40% disability or more) is applicable to all Central Government establishments including Central PSUs like Railways and Nationalized banks.
